

(90)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.351/2001
IN
O.A.NO. 670/2000

Thursday, this the 27th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

1. Head Constable Jagbir Singh
No.1582/PCR now 1550/PCR
(PIS No.28810065)
2. Head Constable (Driver) Jai Singh
No.4150/PCR (PIS No.29220041)
C/O Control Room PCR Delhi.

..Petitioners

(By Advocate: Shri V.K.Raina)

Versus

Dr. P.S.Bhushan,
Addl. Dy. Commissioner of Police
Police Control Room, Delhi.

..Respondent

(By Advocate: Shri Vijay Pandita)

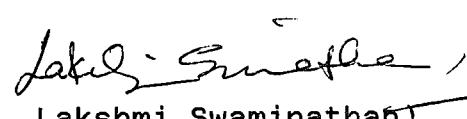
O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J):-

Shri V.K.Raina, learned counsel for the petitioners submits that the respondent has complied with the Tribunal's order dated 9.3.2001 in OA-670/2000. He, therefore, does not wish to press the Contempt Petition any further. The same has also been confirmed by Shri Vijay Pandita, learned counsel for the respondents that the Tribunal's order has been complied with by the respondent.

2. Noting the above submissions, Contempt Petition No.351/2001 is dismissed. Notice issued to the alleged contemnor is discharged. File to be consigned to the record room.


(S.A.T. Rizvi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

/sunny/